

Court of Sessions Cases Nomenclature		
Sl.No.	Present Case Nomenclature	Proposed Case Nomenclature
01	Sessions Trial, S.T., Sessions Case	Sessions Trial
02	SC/ST Act, SC/ST (Special), SC/ST Cases, SC/ST Act Cases, Spl. Case SC/ST, Special Case u/s SC/ST Act, SC/ST Prev. Act Case (Special Cases), SC/ST Pr.At. Act	SC/ST Case
03	N.D.P.S Act, N.D.P.S, G.R. Special (N.D.P.S) Case, Narcotic (N.D.P.S Act), N.D.P.S Cases	N.D.P.S Case
04	Electricity Act, Electricity Act (Special)	Electricity Act Cases
05	RC Cases, RC Cases (CBI), CBI, Special Case (CBI), AHD, Special Case (AHD)	Regular C.B.I. Cases
06	Vigilance Cases, Vigilance Cases (Special),	Vigilance Case
07	POTA, Special Cases (POTA)	POTA case
08	FERA/FEMA, Special Cases (FERA/FEMA)	FERA/FEMA case
09	Human Right Cases, Special (Human Right) Cases	Human Right Cases
10	Criminal Appeal, Cr. Appl., CrI. Appeal	Criminal Appeal
11	Criminal Revision, Cr Rev., CrI. Revision, Cr. Revisions, CrI. Rev.	Criminal Revision
12	Cr. Misc., CrI. (Misc.) Petition, Other Misc. Petitions, Criminal Misc. Case, CrI. Misc., Misc. Petition	Criminal Misc.
13	Bail Petition, B.P.	Bail Petition
14	Anticipatory Bail Petition, A.B.P.	Anticipatory Bail Petition
15	Confiscation Appeal, Cr. Misc. (Confiscation) Appeal	Confiscation Appeal